

**Satra Properties ( India ) Ltd.**

**Category - List of Operational creditors**

**The Public notice sought proof of claims from operational creditors in form B as stipulated in Regulation 7. Till the last date of claim (i.e. 19.8.2020) and thereafter till 18.09.2020, the undersigned interim professional has received claims from the following operational creditors.**

**None of the operational creditors have any security interest.**

S. No.	Name of Operational creditors	Amount Claimed (INR)	Amount Admitted (INR)	Amount not admitted (INR)	Amount – under verification (INR)	Barred by Limitation (Y/N)	Note reference
	B.K Gala & Associates	922000.00	922000.00				1
2	Chandrika Steels	1809089.00		1809089.00			2
3	Dipen Trading Company	20393104.00		20393104.00		y	3
4	Dipen Trading Company Pvt. Ltd.	74841092.00	33759465.00	41081627.00			4
5	Elite Trade Associates	929215.00			929215.00		4A
6	G K Associates	54844.00		54844.00		Y	5
7	KGN Associates	11600492.00		11600492.00		Y	6
8	Mangilal Verma	50000.00			50000.00		7
9	Mohd. Akram	514612.00	172277.00		342335.00		8
10	Sai PropNFin (Prop: Radhika Maroo)	1790670.00	1634695.00		155975.00		9
11	Sara Enterprise (Prop: Saud Masoor Khan)	748809.00		748809.00		Y	10
12	Shri Ram Associates & Securities	93137.00			93137.00		11
13	ThoughtInteract	113240.00			113240.00		
14	Universal Associates	1797518.00			1797518.00	y	12
15	P M Enterprise	9754876.00		9754876.00		y	13
16	Cooltech Enterprise	473008.00	473008.00				
17	Ketki D. Visariya & Co	89320.00	89320.00				
18	Machine Hiring Co	285966.14	285966.14				14
19	Parshwa enterprises	2427463.00		2427463.00			15
20	Texo Traders	1037083.00		1037083.00		y	16
21	Marvel RMC	61653474.00	12565886.00	49087588.00			17
22	Alto Trading LLP	431034.00	431034.00				
23	Hukam Singh	238332.00			238332.00		18

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24	Deist Buidwell Products India PVt. Ltd	1586270.00			1586270.00		19
25	Krishna Enterprise	205477.00	205474.00	3.00			20
26	Noble Sand supply	5694596.00	5694596.00				21
27	Om Ispat	4181595.00		4181595.00		y	22
28	Umataya Transport	80194.00	80194.00				23
29	H P Enterprises	6911857.00		6911857.00		y	24
30	Anchor Enterprises Pvt. Ltd.	1097038.00		1097038.00			25
31	M/s Multi plywood	1587486.00	1587486.00				
32	Parvez Shaikh -N S Enterprise	3002877.00		3002877.00		y	26
33	Ajmera Constructions	12683222.00	2535295.00	10147927.00			27
34	UltraCon Structural systems Pvt. Ltd.	2259830.00		2259830.00		y	28
35	R.M.K Trading Co	2665517.00		2665517.00		y	29
36	Rajendra marbles and granite	548759.00	201236.00	347523.00			30
37	Bhagya Shree Traders	1831760.00	560753.00	1271007.00			30A
38	R V Electricals	329616.00	329616.00				31
39	Vinayak Electrical Works	1191823.00	1191823.00				32
40	Hemant Savlani	302500.00	210000.00	92500.00			33
41	Power partner	4087091.00			4087091.00		34
42	Buildcon Enterprise	2210675.00			2210675.00		35
43	GMJ & Co	1322122.00	1322122.00				36
44	Thoughttrains Designs Pvt Ltd	1093118.00	1093118.00				
45	Vishakarma Furniture	338859.00	318859.00	20000.00			37
46	Milan Lights	2120969.00			2120969.00		38
47	Millenium Electricals	761405.00			761405.00		39
48	Jitendra Bhiwa	30000.00	30000.00				40
49	Ferrostonecrete ( Earleir Chirag Construction RMC)	3527568.00	3527568.00				41
50	Toyochem Laboratories	4924653.00	4008138.00	916515.00			42
51	Sundaram Plywood	4712853.00			4712853.00		43
52	Sana Enterprise	1863397.00	1863397.00				44
53	Ajmera Investment Co	20568450.00		20568450.00		y	45
54	Padmavati Impex	1721072.00			1721072.00		46

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55	Hemang Gandhi	6939050.00	6939050.00				47
56	Paras Enterprises	11922602.00	11714009.00	208593.00			48
57	B.Mittale & Co.	13701677.00			13701677.00		49
58	Commercial Tax Dept Jodhpur ( Pankaj Panwar)	138170.00	138170.00				
59	Maharashtra building materials and agro products P Ltd.	10237564.00		10237564.00		y	50
60	Bathiya Legal	165000.00	165000.00				
61	Jay Bhavani Enterprise	1950817.00			1950817.00		51
62	Shri Kheteshwar Protection Securiry P Ltd.	4453891.52			4453891.52	N	52
63	Anuj Global Corporation	5575899.00			5575899.00		53
64	Girish Patel	40000.00			40000.00		14
65	Johnson Lifts P Ltd.	3446717.00			3446717.00		14
66	Deputy Commissioner, Circle-Works and Leasing Tax Commercial Tax Department Rajasthan	138170.00			138170.00		54
	<b>Total (INR)</b>	<b>34,62,00,585</b>	<b>9,40,49,555</b>	<b>20,19,23,771</b>	<b>5,02,27,259</b>		
<b>Note Ref</b>	<b>Particulars</b>						
1	Not Signed on Pg 2. Reminder end again. However, admitted as claim is otherwise in order						
2	Invoices raised in June.2012. Only email in March 2017 with ledger copies in Satra books. However 3 years are over since then and no balance confirmation since then. Hence, barred by limitation						
3	No confirmation. No entry for interest in books. Barred by limitation. All dues are paid						
4	Interest calculation called recd. Balance confirmtion recd. Interest not provided in the bal confirmation. Interest is provided on varying rates in the invoices. Claim admitted as per the O/S in the books of the CD. Clarification on principal amount sought. Admitted claim may be revised after the clarification.						
4A	documents are not sufficient, form B is not signed. Sent email to send signed Form B and other documents						
5	Op bal prior 2015. In Dec 2018 amount paid then reversed. Limitation applies.						
6	Op bal prior 2015. In Dec 2018 amount paid then reversed. Limitation applies.						
7	Details not received, though he has sent a mail stating that he has sent everything. To verify ( sent email on 24/12/2020, asking to provide documents)						
8	Unsigned form. All RA bills not submiited. Balance as per books admitted. Rest under verification						

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9	Partly admitted. Clarification awaited for difference between books and claim. Amount o that extent kept under verification.						
10	No transaction since May 2015 and no confirmation						
11	Appropriate claim form awaited						
12	Op bal prior 2015. In Dec 2018 amount paid then reversed. Limitation applies and Form is Unsigned						
13	No confirmation. No entry for interest in books. Barred by limitation. All dues are paid						
14	Details called for not submitted. Claim reflected in books of CD. No limitation. KYC to be submitted						
15	Details called for not submitted. Promoer has confirmed that there was no agreement for interest beyond June 2017 and as such not provided. Hence, claim barred by limitation. Claimant has moved an application against the RP in NCLT regarding non admission of claim						
16	Barred by limitation and documents awaited						
17	Interest not admitted since nothing mentioned about it in PO						
18	Wrong form submitted. Awaiting supporting documents and correct form						
19	No reply to clarifications and documents sought. Balacne confirmation from CD sought						
20	Documents sought received. Claim admitted as per the balance in the books						
21	Running accounts till 5.4.2018 and interest working at 12% as mentioned in invoice						
22	No confirmation of debt and as such debt barred by limitation						
23	Running accounts till 15.5.2018 and interest working at 12% as mentioned in invoice						
24	No confirmation of debt. Barred by limitation						
25	even in books opening balance is before 2014 , so barred by limitation. book balance 530003						
26	No Confirmation and no response. Time barred -last payment in Aug 16.						
27	No provision for interest in invoice or contract. Hence interest not considered						
28	Last transaction in Bandra 14.03.2017 & Jodpur is 14.12.2016. Barred by limitation						
29	last payment is on April 15. Barred by limitation						
30	No contract and no Interest payment terms agreed. To that extent claim not admitted						
30A	The interest claim has been disallowed as there is no provision in the books of the CD. Claim admitted as per the balance in the books of CD						
31	Ledger and pan card awaited						
32	Ledger and pan card awaited						
33	Last payment made on 3.8.17, no confirmation and no response provided. since invoice raised of Rs. 92,500 is of Jun20, is within in limitation period hence admited to that extent. Being a professional his right to sue falls under article 113 of the limitation act and the right to sue accrues when payment is not made on due date. Hence, the balance amount is barred by limitation.						

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34	Details called for not yet submitted						
35	Details called for not yet submitted						
36	Ledger statement awaited. Recd						
37	Ledger statement awaited. Admitted based on CD confirmation and book balance						
38	Details called for not yet submitted						
39	Details called for not yet submitted						
40	Details awaited						
41	Interest sheet submitted. The MOM has renewed the limitation bar and claim as per MOU. Book balance is lower. Needs to be reconciled and if there are any differences admitted amount to be reviewed.						
42	Only in the invoice dated 27.09.2020, there is an interest clause. In the rest there is no interest clause. So interest disallowed to that extent.						
43	The break up of total is not matching. Details called for. Under verification. No Mail ID called an informed. Agan reminder to be sent						
44	No Ledger statement submitted . Hence, amount admitted as per books						
45	Debt is time barred. Hence, not admitted						
46	No reply. Balance confirmation called for. There could be a limitation issue						
47	Claim admitted based on CD confirmation and book balance						
48	KYC submitted. Book balance admitted						
49	No reply. Balance confirmation called for.						
50	Bills submitted are of fy 2015. No confirmation. Claim time barred.						
51	Interest calculation @17% p.a called for. Balance confirmation from CD called for.						
52	Balance confirmation, Copies of invoice and correct form to be submitted. Difference with book balance to be reconciled						
53	Balance confirmation from CD sought.						
54	Under Verification. No balance in books and no documents available						